

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/ 4883 /A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Shabnom Choudhury.  
Principal Judge,  
Family Court-I,  
Kamrup(M), Guwahati.

Dated Guwahati, the 17<sup>th</sup> December, 2020.

Sub:- **Winter vacation.**

Ref:- Your letter No. FCG.2/2020/377/2020 dtd. 15.12.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for availing winter vacation from 24.12.2020 to 31.12.2020 along with station leave permission from the morning of 24.12.2020 till the evening of 31.12.2020, has been granted.

The Counsellor, Family Court-I, Kamrup(M), Guwahati shall be in charge of your Court and office during your absence.

Yours faithfully,

sd/-

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**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-104/2001/ 4884 - /A, dated 17.12.2020

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Ruler